

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 349**  
TO BE ANSWERED ON 10.08.2017

**UPGRADATION OF ROADS UNDER PMGSY**

**\*349. DR. SWAMI SAKSHIJI MAHARAJ:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has undertaken upgradation of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) after the expiry of the guarantee period;
- (b) if so, the details thereof;
- (c) the details of the funds released and utilized during the last three years, State/ UT-wise including Uttar Pradesh;
- (d) the details of the proposals lying pending for upgradation of rural roads in Uttar Pradesh; and
- (e) the time by which these proposals are likely to be approved?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (e): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 349 for answer on 10.08.2017**

(a) & (b) 'Rural Roads' is a State subject and the responsibility of tender, award and execution of road works and their maintenance under PMGSY lies with the State Governments. All PMGSY roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standing Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments make necessary budget provision to place such roads under zonal maintenance contracts.

PMGSY-II has been launched, in May, 2013, with the object of consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. PMGSY-II aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs.

(c) Under the Pradhan Mantri Gram Sadak Yojana (PMGSY), details of the funds released and utilized during the last three years and current year, State-wise including Uttar Pradesh is as per **Annexure**.

(d) & (e) A target length of 50,000 Kms has been allocated among the States including Uttar Pradesh under PMGSY- II. Ministry has already sanctioned 7,505 Kms against the target of 7,575 Kms to Uttar Pradesh.

The project proposals of the States, are scrutinized at the level of National Rural Roads Development Agency (NRRDA), Government of India to ensure that the proposals have been made keeping in view the programme guidelines and that they have been duly vetted by the State Technical Agencies (STAs). The proposals of the State are then put up before the Inter Ministerial Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. All proposals meeting the requirements laid down in the Programme Guidelines are approved by the Government of India.

Annexure referred to Para (c) in reply of Lok Sabha Starred Question No. 349 to answered on 10.08.2017

## Pradhan Mantri Gram Sadak Yojana (PMGSY)

State-wise Statement Showing Funds Released and Utilized during the last three years and current year including Uttar Pradesh

(Rs. In crore)

#	State(s)	Release 2014-15	Expenditure 2014-15	Release 2015-16	Expenditure 2015-16	Release 2016-17	Expenditure 2016-17	Release 2017-18 (upto July,17)	Expenditure 2016-17 (upto July,17)
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	32.98	330.25	379.20	411.53	197.59	214.54	0.00	45.21
2	Arunachal Pradesh	345.92	362.58	375.00	390.81	205.92	339.01	0.00	2.61
3	Assam	316.07	538.22	347.82	475.20	475.76	273.75	30.32	72.20
4	Bihar	1548.16	2259.30	2781.00	1776.87	2958.34	2830.38	6.56	282.05
5	Chhattisgarh	270.75	925.18	498.00	759.94	449.81	313.59	105.94	108.51
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	418.77	685.91	474.10	793.66	31.04	40.42	0.00	21.60
8	Haryana	218.96	383.83	304.70	291.81	44.01	57.65	0.00	10.01
9	Himachal Pradesh	99.40	215.04	268.40	315.88	396.61	213.38	44.64	57.09
10	Jammu & Kashmir	416.60	422.73	488.00	258.39	755.61	-0.11	319.38	137.34
11	Jharkhand	249.48	785.02	865.00	552.44	819.60	652.62	0.00	271.21
12	Karnataka	237.00	411.23	140.80	279.40	331.95	291.81	0.00	18.77
13	Kerala	151.41	190.59	151.00	160.16	179.45	223.90	28.11	47.66
14	Madhya Pradesh	708.00	1667.32	1122.00	1798.39	1979.48	1393.94	0.00	650.39
15	Maharashtra	212.53	540.37	553.30	622.66	606.00	578.87	0.00	203.46
16	Manipur	100.00	173.94	299.80	284.70	412.19	236.22	0.00	57.91
17	Meghalaya	62.56	83.24	150.70	119.31	211.99	154.21	0.00	46.13
18	Mizoram	54.74	72.35	50.90	44.11	93.36	74.07	41.18	27.27
19	Nagaland	58.99	50.47	4.00	30.42	8.05	2.08	0.00	8.04
20	Odisha	1051.50	1666.10	1382.70	1857.50	1925.67	1479.39	306.29	666.93
21	Punjab	310.21	285.03	221.10	236.52	275.66	225.25	0.00	38.50
22	Rajasthan	425.66	649.97	559.90	776.33	559.41	575.08	138.90	126.50
23	Sikkim	94.59	94.50	68.60	121.01	138.16	80.67	118.50	45.79
24	Tamil Nadu	239.65	580.72	205.00	98.03	309.58	253.19	197.44	171.55
25	Telangana	0.88	0.00	273.73	281.45	146.03	164.31	0.00	24.68
26	Tripura	187.36	322.83	274.83	250.36	392.27	84.88	0.00	31.39

27	Uttar Pradesh	638.70	1002.26	1110.35	1083.39	1234.87	900.57	0.00	140.96
28	Uttarakhand	314.92	425.17	409.20	455.24	550.20	315.36	162.24	70.50
29	West Bengal	1193.80	1414.20	1427.58	1259.84	819.18	753.54	0.00	165.27
<b>Total:</b>		<b>9959.59</b>	<b>16538.35</b>	<b>15186.71</b>	<b>15785.36</b>	<b>16507.76</b>	<b>12722.57</b>	1499.48	<b>3549.53</b>